

held in COVID protocol. ...(*Interruptions*)... Though this is being followed since 250th Session, yet I urge all of you to enable a safe and productive Monsoon Session of this August House. ...(*Interruptions*)... This should not to be done. ...(*Interruptions*)... This is not acceptable. ...(*Interruptions*)... आप लोगों को .. (**व्यवधान**)...मगर मेरा यह कहना है कि यह बहुत महत्वपूर्ण विषय है...(**व्यवधान**)...जो सदन के सामने लाया गया है। ...(**व्यवधान**)...कोविड का विषय है।...(**व्यवधान**)...देश की वयस्क जनसंख्या को मुफ्त ...(**व्यवधान**)...प्रिकॉशन डोज़ लगाने वाला अभियान भी प्रारंभ हो चुका है। ...(**व्यवधान**)...आप सभी लोग इसमें मदद कीजिए। ...(**व्यवधान**)...इसमें शामिल हो जाइए। ...(**व्यवधान**)... Join the campaign for vaccination in the interest of the country. ...(*Interruptions*)...

Now, Papers to be laid on the Table. Secretary-General. ...(*Interruptions*)...

PAPERS LAID ON THE TABLE

Statement showing the Bills passed by the Houses of Parliament during the Two Hundred and Fifty-Sixth Session of the Rajya Sabha and assented to by the President

SECRETARY-GENERAL: Sir, I lay on the Table a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the two Hundred and fifty-Sixth Session of the Rajya Sabha and assented to by the President. ...(*Interruptions*)...

- (i) The Appropriation (No. 2) Bill, 2022.
- (ii) The Appropriation (No. 3) Bill, 2022.
- (iii) The Jammu and Kashmir Appropriation Bill, 2022.
- (iv) The Jammu and Kashmir Appropriation (No. 2) Bill, 2022.
- (v) The Finance Bill, 2022.
- (vi) The Appropriation Bill, 2022.
- (vii) The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2022.
- (viii) The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022.
- (ix) The Delhi Municipal Corporation (Amendment) Bill, 2022.
- (x) The Criminal Procedure (Identification) Bill, 2022.
- (xi) The Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 2022.

[Placed in Library. For (i) to (xi) See No. L.T. 7552/17/22]

MR. CHAIRMAN: Message from Lok Sabha.

MESSAGE FROM LOK SABHA

Regarding nomination of Members to the Joint Committee on Offices of Profit

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

"I am directed to inform you that Lok Sabha, at its sitting held on Tuesday, the 15th March, 2022, adopted the following motion:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect three Members of Rajya Sabha, in accordance with the system of proportional representation by means of single transferrable vote, to the Joint Committee on Offices of Profit in the vacancies caused by the retirement of Shri V. Vijayasai Reddy, M.P., Dr. Sasmit Patra, M.P. and Shri Mahesh Poddar, M.P. from Rajya Sabha and do communicate to this House the names of the Members so appointed by Rajya Sabha to the Joint Committee."

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members of Rajya Sabha so appointed to the Joint Committee, may be communicated to this House."

I am to inform that the above message was received on 15th of March, 2022, during the previous Session and was not reported to the House in that Session as requested by Lok Sabha, as the term of office of the Members mentioned therein was yet to expire.

MR. CHAIRMAN: No slogans. ...*(Interruptions)*... Nothing will go on record. ...*(Interruptions)*.. Nothing shall be shown, seen, reported...*(Interruptions)*... Please, one minute. ...*(Interruptions)*...
